

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/21/2017
NAME OF THE PETITIONER(S) : BULDANA CREDIT CARE PVT LTD
NAME OF THE RESPONDENT(S) : VINKEM LABS LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	A.M. ILANGO	COUNSEL FOR PETITIONER	1-
2.	Ramalingam Associates	Counsel for R1, R2, R4 & R5	By
3.	B. MANJULA	Cocounsel for R3. (undertaken).	Mani

ORDER

Counsel for Petitioner present. Counsel for R1, R2, R4 and R5 present. Counsel for R3 also present. Counsel for the Petitioner is directed to supply copy of the petition along with the relied upon documents to the Counsel for R3. The Respondents are directed to file reply by next date of hearing. Put up on 13.03.2018 at 10.30 A.M.

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)